

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 753
ANSWERED ON 05/02/2026

BENEFICIARIES UNDER LEGAL SERVICES AUTHORITIES ACT

753 SMT. JEBI MATHER HISHAM:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the number of beneficiaries of legal services under the Legal Services Authorities Act, specifically Scheduled Castes and Scheduled Tribes during the last five years, State/UT-wise;
- (b) the number of beneficiaries under the Act who are victims of trafficking or bonded labour during the same period, State/UT-wise;
- (c) the number of beneficiary es during the same period who are women, children, persons with mental illness or disabilities and those affected by disasters or caste/ethnic violence, State/UT-wise; and
- (d) the number of beneficiaries during the same period who are among industrial workmen and persons in custody, including those in juvenile, protective or mental health institutions, State/UT-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): State/UT and category-wise details of number of persons who got benefitted through free legal services under the Legal Services Authorities Act during the last five financial years i.e. 2021-22, 2022-23, 2023-24, 2024-25 and 2025-26 (upto November, 2025) are at **Annexure-A1, A2, A3, A4 and A5** respectively.

Annexure - A1

Statement referred to in reply to Rajya Sabha Unstarred Question No. 753 for answer on 05.02.2026 regarding– Beneficiaries under Legal Services Authorities Act.

Statement showing the number of persons benefitted through Legal Services provided under Legal Services Authorities Act, 1987 during the year 2021-2022.														
S.No.	Name of the State/UT Authority	Categories of Persons availing Legal Aid												Total
		SC	ST	Women	Children	In Custody	Persons with Disability	Industrial Workmen	Transgender	Victim of Trafficking in Human beings or Begar	Victims of Mass Disaster Violence, Flood, Draught, Earthquake and Industrial Disaster	General (whose annual income does not exceed the prescribed limit)	Others	
1	Andaman & Nicobar Islands	0	0	22	0	22	0	7	0	0	0	2	26	79
2	Andhra Pradesh	133	43	725	26	1,692	14	1	1	3	0	684	3,049	6,371
3	Arunachal Pradesh	242	821	740	114	676	0	0	0	1	10	28	25	2,657
4	Assam	7,822	14,017	10,352	2,478	6,761	2,033	1,961	0	71	7,359	23,381	34,019	1,10,254
5	Bihar	15,335	517	18,372	7,525	30,190	584	500	68	0	4,018	63,666	15,48,383	16,89,158
6	Chandigarh	17	0	744	131	473	8	0	0	0	0	326	82	1,781
7	Chhattisgarh	3,753	8,459	6,821	663	9,309	18	177	0	0	256	4,902	8,036	42,394
8	Dadra & Nagar Haveli	1	2	12	0	8	0	1	0	0	0	0	3	27
	Daman & Diu	1	0	13	0	2	0	1	0	0	0	0	0	17
9	Delhi	723	7	16,496	2,857	28,435	92	428	1	1	0	7,366	22,649	79,055
10	Goa	3	3	495	4	219	48	18	0	0	0	309	2	1,101
11	Gujarat	1,354	773	6,074	259	6,720	221	69	0	1	0	3,755	2,727	21,953
12	Haryana	730	0	5,516	206	12,789	53	8	4	0	0	2,420	1,534	23,260
13	Himachal Pradesh	351	69	2,510	63	387	49	57	1	0	3	772	544	4,806

14	Jammu & Kashmir	211	331	2,474	119	503	664	236	15	0	12	2,100	2,205	8,870
15	Jharkhand	15,346	28,628	63,113	11,570	11,039	1,154	6,281	110	5,000	2,375	46,194	4,58,671	6,49,481
16	Karnataka	5,835	5,767	5,975	315	3,313	84	34	6	0	0	1,200	10,265	32,794
17	Kerala	1,037	253	7,261	643	3,681	116	59	13	4	15	3,130	683	16,895
18	Ladakh	48	1,479	325	43	0	0	0	0	0	0	0	513	2,408
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	8,19,053	10,96,264	3,16,946	1,37,320	55,307	291	29	10	0	508	4,80,489	4,37,583	33,43,800
21	Maharashtra	1,656	785	9,366	359	4,507	108	21	2	5	25	4,105	1,656	22,595
22	Manipur	1,558	7,212	6,648	1,174	556	195	118	20	43	2,622	1,201	1,304	22,651
23	Meghalaya	21	698	447	204	777	15	0	67	5	2	59	51	2,346
24	Mizoram	104	1,700	414	43	832	0	0	0	0	0	17	91	3,201
25	Nagaland	471	3,934	1,763	649	352	163	0	0	0	6	396	16	7,750
26	Odisha	1,187	1,095	2,299	23	2,293	138	12	16	3	0	1,127	656	8,849
27	Puducherry	30	3	161	135	343	0	0	130	0	0	61	21	884
28	Punjab	2,429	7	8,184	254	14,717	236	41	1	0	0	5,976	4,559	36,404
29	Rajasthan	144	51	897	5,070	6,770	13	0	0	0	0	472	416	13,833
30	Sikkim	29	100	425	26	280	1	0	0	0	0	67	58	986
31	Tamil Nadu	1,281	299	7,279	270	12,183	124	35	42	1	40	5,887	10,740	38,181
32	Telangana	89	33	1,244	46	1,997	2	0	0	0	0	1,426	1,875	6,712
33	Tripura	246	154	1,490	36	228	3	0	0	0	0	390	124	2,671
34	Uttar Pradesh	5,983	6	27,452	98	8,110	91	169	0	3	3	4,675	86,039	1,32,629
35	Uttarakhand	142	22	1,060	37	1,845	25	12	0	0	38	471	123	3,775
36	West Bengal	2,066	693	7,093	1,128	9,349	212	45	13	15	2	7,933	466	29,015
	Total	8,89,431	11,74,225	5,41,208	1,73,888	2,36,665	6,755	10,320	520	5,156	17,294	6,74,987	26,39,194	63,69,643

Annexure - A2

Statement referred to in reply to Rajya Sabha Unstarred Question No. 753 for answer on 05.02.2026 regarding– Beneficiaries under Legal Services Authorities Act.

Statement showing the number of persons benefitted through Legal Services provided under Legal Services Authorities Act, 1987 during the year 2022-2023														
S.No.	Name of the State/UT Authority	Categories of Persons availing Legal Aid												Total
		SC	ST	Women	Children	In custody	Persons with Disability	Industrial Workmen	Transgender	Victim of Trafficking in Human beings or Begar	Victims of Mass Disaster Violence, Flood, Draught, Earthquake and Industrial Disaster	General (whose annual income does not exceed the prescribed limit)	Others	
1	Andaman & Nicobar Islands	1	0	45	0	26	1	1	0	0	0	2	58	134
2	Andhra Pradesh	253	87	1,241	89	1,989	29	1	4	339	0	1,429	4,012	9,473
3	Arunachal Pradesh	536	1,923	1,431	13	1,582	3	0	0	3	0	43	25	5,559
4	Assam	1,250	2,310	4,733	720	9,556	405	998	2	27	555	2,965	14,814	38,335
5	Bihar	12,281	1,727	21,011	8,816	37,872	206	119	0	1	660	2,280	1,24,836	2,09,809
6	Chandigarh	12	0	1,135	149	654	16	0	1	0	0	384	302	2,653
7	Chhattisgarh	4,362	8,960	5,959	416	11,693	18	24	2	5	0	5,253	7,414	44,106
8	Dadra & Nagar Haveli	1	0	18	0	4	0	5	0	0	0	0	0	28
	Daman & Diu	4	2	9	0	6	0	2	0	0	0	1	0	24
9	Delhi	1,709	40	24,106	568	29,370	246	2,198	5	8	1	12,850	25,332	96,433
10	Goa	9	56	898	7	281	61	4	0	0	0	712	13	2,041
11	Gujarat	2,989	1,625	9,674	498	7,882	67	59	6	2	15	6,651	2,954	32,422
12	Haryana	819	0	6,915	314	30,973	125	3	0	0	0	2,543	1,406	43,098
13	Himachal Pradesh	551	109	3,084	208	650	63	15	1	0	0	877	440	5,998
14	Jammu & Kashmir	571	362	2,630	202	722	324	58	8	0	6	1,186	1,923	7,992
15	Jharkhand	13,529	15,875	24,960	6,567	9,542	440	3,528	46	2	83	657	69,988	1,45,217
16	Karnataka	5,981	3,559	10,291	469	7,102	435	235	17	2	0	2,469	15,103	45,663

17	Kerala	877	277	11,513	1,435	3,961	239	24	9	17	246	3,205	1,615	23,418
18	Ladakh	18	420	180	12	2	14	32	0	0	17	13	3	711
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	23,789	17,704	38,843	22,379	53,796	934	979	183	0	108	12,942	20,264	1,91,921
21	Maharashtra	2,602	990	14,798	540	8,573	211	277	2	255	220	5,746	2,449	36,663
22	Manipur	1,300	11,021	8,732	1,908	1,161	246	139	17	0	218	1,290	897	26,929
23	Meghalaya	22	1,250	356	73	916	3	0	3	0	1	83	62	2,769
24	Mizoram	14	2,493	800	0	1,147	0	0	0	109	24	95	356	5,038
25	Nagaland	511	3,736	1,492	551	620	84	0	0	0	0	396	0	7,390
26	Odisha	1,318	1,003	3,081	29	4,165	57	1	31	0	0	1,177	1,018	11,880
27	Puducherry	30	1	216	278	135	9	0	0	0	2	95	22	788
28	Punjab	4,874	42	14,075	354	20,213	330	248	31	15	25	10,286	5,955	56,448
29	Rajasthan	267	117	1,327	7,370	3,528	24	17	2	0	0	738	82	13,472
30	Sikkim	25	110	472	19	376	1	0	0	0	0	98	26	1,127
31	Tamil Nadu	2,533	379	11,878	272	9,501	152	133	31	0	6	7,641	17,044	49,570
32	Telangana	138	51	1,784	247	5,283	0	0	0	0	0	2,394	2,718	12,615
33	Tripura	448	563	2,379	143	344	1	0	0	0	0	784	393	5,055
34	Uttar Pradesh	6,764	2	2,238	935	7,838	6	10	1	0	26	4,377	2,693	24,890
35	Uttarakhand	150	20	1,266	144	2,961	54	10	0	0	0	626	155	5,386
36	West Bengal	3,258	1,742	12,017	1,261	15,545	246	95	41	21	6	14,239	1,243	49,714
	Total	93,796	78,556	2,45,587	56,986	2,89,969	5,050	9,215	443	806	2,219	1,06,527	3,25,615	12,14,769

Annexure - A3

Statement referred to in reply to Rajya Sabha Unstarred Question No. 753 for answer on 05.02.2026 regarding– Beneficiaries under Legal Services Authorities Act.

Statement showing the number of persons benefitted through Legal Services provided under Legal Services Authorities Act, 1987 during the year 2023-2024														
S.No.	Name of the State/UT Authority	Categories of Persons availing Legal Aid												Total
		SC	ST	Women	Children	In custody	Persons with Disability	Industrial Workmen	Transgender	Victim of Trafficking in Human beings or Begar	Victims of Mass Disaster Violence, Flood, Draught, Earthquake and Industrial Disaster	General (whose annual income does not exceed the prescribed limit)	Others	
1	Andaman & Nicobar Islands	0	0	42	0	64	8	0	0	0	0	14	92	220
2	Andhra Pradesh	318	75	983	61	2,220	24	1	1	0	0	1,128	3,454	8,265
3	Arunachal Pradesh	628	2,006	1,453	84	1,440	4	17	0	0	0	41	23	5,696
4	Assam	1,254	3,098	6,168	2,366	17,711	188	1,286	1	2	813	8,922	21,940	63,749
5	Bihar	7,306	1,270	15,307	6,889	34,778	163	429	21	0	549	2,575	82,126	1,51,413
6	Chandigarh	15	0	1,355	238	418	8	0	1	0	0	692	95	2,822
7	Chhattisgarh	6,884	12,701	9,621	544	14,601	10	12	1	5	21	8,489	9,275	62,164
8	Dadra & Nagar Haveli	2	6	21	0	15	0	11	0	0	0	0	0	55
	Daman & Diu	4	2	14	1	7	0	2	0	0	0	4	0	34
9	Delhi	1,705	16	22,631	2,761	24,794	342	1,538	13	912	32,940	12,984	21,246	1,21,882
10	Goa	6	4	790	4	232	38	0	0	0	0	480	4	1,558
11	Gujarat	3,825	2,716	11,560	565	10,184	123	101	0	3	62	7,981	3,449	40,569
12	Haryana	1,568	0	7,818	468	35,367	137	7	3	0	26,611	3,151	1,733	76,863
13	Himachal Pradesh	547	143	3,195	90	725	81	0	8	13	553	897	1,094	7,346
14	Jammu & Kashmir	757	398	4,082	510	1,184	145	1	3	0	32	2,759	1,525	11,396
15	Jharkhand	21,387	27,451	47,687	14,730	19,352	770	5,266	664	34	59	2,534	1,29,369	2,69,303
16	Karnataka	6,751	3,876	11,955	932	8,647	340	314	39	2	0	3,210	17,340	53,406
17	Kerala	2,789	441	15,812	3,899	5,653	225	137	54	85	49	5,822	1,532	36,498

18	Ladakh	29	333	105	3	0	0	0	0	0	0	0	35	505
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	30,163	25,563	41,291	19,955	58,171	1,444	1,110	0	1	5	20,759	27,048	2,25,510
21	Maharashtra	2,298	635	17,566	964	20,687	287	158	52	389	17	5,823	4,880	53,756
22	Manipur	751	8,585	7,621	2,487	282	129	17	26	686	38,304	2,881	866	62,635
23	Meghalaya	27	716	490	68	865	0	0	0	0	3	81	121	2,371
24	Mizoram	4	2,528	537	62	599	218	0	0	0	0	62	791	4,801
25	Nagaland	373	2,342	557	137	628	56	0	0	0	0	510	0	4,603
26	Odisha	1,375	1,073	3,264	39	4,473	6,020	15	100	11	4	1,967	948	19,289
27	Puducherry	26	0	181	256	71	0	1	0	0	0	49	37	621
28	Punjab	5,287	28	13,714	419	24,764	243	101	6	1	447	9,968	5,383	60,361
29	Rajasthan	333	132	1,337	6,274	11,000	19	36	0	0	0	938	221	20,290
30	Sikkim	32	118	553	18	218	2	0	0	0	0	127	6	1,074
31	Tamil Nadu	1,881	782	10,962	178	8,989	135	90	6	11	32	7,186	14,928	45,180
32	Telangana	131	66	2,066	334	4,258	12	0	0	0	0	3,198	3,128	13,193
33	Tripura	795	831	3,732	286	1,115	41	0	38	24	0	1,610	1,492	9,964
34	Uttar Pradesh	2,776	83	2,487	1,654	7,328	231	89	251	0	1	4,964	9,215	29,079
35	Uttarakhand	626	215	2,358	846	14,701	47	49	2	0	32	1,570	893	21,339
36	West Bengal	5,020	2,590	14,423	1,404	18,383	101	111	18	69	7	18,516	1,712	62,354
	Total	1,07,673	1,00,823	2,83,738	69,526	3,53,924	11,591	10,899	1,308	2,248	1,00,541	1,41,892	3,66,001	15,50,164

Annexure - A4

Statement referred to in reply to Rajya Sabha Unstarred Question No. 753 for answer on 05.02.2026 regarding– Beneficiaries under Legal Services Authorities Act.

Statement showing the number of persons benefitted through Legal Services provided under Legal Services Authorities Act, 1987 during the year 2024-2025.														
S.No.	Name of the State/UT Authority	Categories of Persons availing Legal Aid												Total
		SC	ST	Women	Children	In custody	Persons with Disability	Industrial Workmen	Transgender	Victim of Trafficking in Human beings or Begar	Victims of Mass Disaster Violence, Flood, Draught, Earthquake and Industrial Disaster	General (whose annual income does not exceed the prescribed limit)	Others	
1	Andaman & Nicobar Islands	0	0	120	20	3	1	42	0	0	0	28	127	341
2	Andhra Pradesh	234	47	1,162	107	3,289	8	1	3	0	0	1,437	4,978	11,266
3	Arunachal Pradesh	1,658	3,946	1,979	237	1,330	8	30	2	1	0	33	12	9,236
4	Assam	1,536	6,183	9,000	3,130	25,489	276	1,464	122	2	8	12,126	23,358	82,694
5	Bihar	4,673	1,399	10,374	6,550	31,677	162	585	48	0	618	2,647	25,772	84,505
6	Chandigarh	30	0	1,330	106	780	7	0	0	0	0	667	31	2,951
7	Chhattisgarh	10,815	14,336	12,068	607	21,610	109	0	6	0	4	11,868	9,451	80,874
8	Dadra & Nagar Haveli	1	4	28	0	7	0	5	0	0	0	0	0	45
	Daman & Diu	10	10	39	4	24	3	12	1	1	1	14	0	119
9	Delhi	1,652	163	19,060	2,942	18,630	336	955	7	510	0	10,869	21,402	76,526
10	Goa	17	20	892	14	314	15	0	0	0	0	569	48	1,889
11	Gujarat	3,882	8,271	12,828	1,404	10,862	173	83	0	0	8	7,999	4,957	50,467
12	Haryana	1,689	0	7,766	572	66,229	65	7	2	0	0	3,936	1,928	82,194
13	Himachal Pradesh	545	88	3,159	112	703	86	8	1	0	3	835	682	6,222
14	Jammu & Kashmir	1,269	573	5,592	1,730	1,299	705	1	5	1	40	6,159	1,228	18,602
15	Jharkhand	41,537	42,987	72,003	30,572	33,281	3,560	3,703	194	78	173	5,741	94,536	3,28,365
16	Karnataka	6,051	3,329	12,167	790	8,972	254	191	32	9	9	7,659	11,782	51,245
17	Kerala	1,362	724	12,741	2,330	3,473	176	85	31	73	37	3,794	1,745	26,571

18	Ladakh	0	80	192	9	43	0	0	0	0	0	0	0	324
19	Lakshadweep	0	1	0	0	0	0	0	0	0	0	0	0	1
20	Madhya Pradesh	22,764	23,211	35,058	18,240	93,264	669	2,908	0	0	241	15,748	20,906	2,33,009
21	Maharashtra	3,351	1,620	20,167	1,230	20,535	374	240	21	2	36	6,248	5,630	59,454
22	Manipur	346	6,989	7,697	1,504	498	159	48	19	0	78,868	2,433	501	99,062
23	Meghalaya	20	710	544	86	877	1	0	11	6	0	233	266	2,754
24	Mizoram	26	2,145	696	20	676	0	0	0	0	0	0	150	3,713
25	Nagaland	608	2,365	604	432	499	52	0	0	0	0	452	0	5,012
26	Odisha	1,609	1,111	3,957	221	11,536	179	5	40	7	468	2,027	974	22,134
27	Puducherry	31	0	155	240	100	0	0	0	0	0	53	37	616
28	Punjab	5,516	2	14,762	526	33,615	86	38	0	0	0	9,879	1,089	65,513
29	Rajasthan	333	103	1,812	5,755	13,064	27	2	1	0	0	1,109	10	22,216
30	Sikkim	18	118	464	25	167	1	0	0	0	0	103	5	901
31	Tamil Nadu	2,214	357	12,479	323	12,088	201	197	15	0	59	11,110	13,485	52,528
32	Telangana	323	189	2,586	158	5,635	31	0	0	0	0	3,053	4,046	16,021
33	Tripura	829	621	3,348	192	1,588	61	36	115	0	1,460	1,244	809	10,303
34	Uttar Pradesh	1,799	5	2,091	616	6,979	176	32	107	0	0	5,315	5,612	22,732
35	Uttarakhand	1,974	704	4,174	2,332	19,420	204	378	8	47	8	2,922	2,037	34,208
36	West Bengal	10,680	6,029	23,057	4,394	24,398	148	1,722	53	56	124	19,523	2,730	92,914
	Total	1,29,402	1,28,440	3,16,151	87,530	4,72,954	8,313	12,778	844	793	82,165	1,57,833	2,60,324	16,57,527

Annexure - A5

Statement referred to in reply to Rajya Sabha Unstarred Question No. 753 for answer on 05.02.2026 regarding– Beneficiaries under Legal Services Authorities Act.

Statement showing the number of persons benefitted through Legal Services provided under Legal Services Authorities Act, 1987 during the year 2025-2026 (upto November, 2025).														
S.No.	Name of the State/UT Authority	Categories of Persons availing Legal Aid												Total
		SC	ST	Women	Children	In custody	Persons with Disability	Industrial Workmen	Transgender	Victim of Trafficking in Human beings or Begar	Victims of Mass Disaster Violence, Flood, Draught, Earthquake and Industrial Disaster	General (whose annual income does not exceed the prescribed limit)	Others	
1	Andaman & Nicobar Islands	0	0	78	24	37	0	6	0	0	0	27	106	278
2	Andhra Pradesh	180	28	1,221	100	2,622	13	0	0	0	0	1,510	3,395	9,069
3	Arunachal Pradesh	1,171	2,596	1,311	119	752	40	99	0	1	1	37	569	6,696
4	Assam	1,838	3,698	6,216	3,046	20,034	77	2,371	16	50	0	9,652	19,569	66,567
5	Bihar	2,489	727	6,908	5,743	20,819	105	570	24	0	625	1,916	11,407	51,333
6	Chandigarh	6	2	912	65	584	4	0	0	0	0	602	27	2,202
7	Chhattisgarh	7,863	9,327	7,877	620	15,449	14	0	0	0	1	7,320	7,076	55,547
8	Dadra & Nagar Haveli	0	0	50	0	8	0	3	0	0	0	0	0	61
	Daman & Diu	4	4	39	3	14	0	15	0	0	0	10	3	92
9	Delhi	1,118	41	13,098	2,097	13,713	224	233	7	1	0	6,494	11,896	48,922
10	Goa	14	31	1,261	3	208	12	0	0	0	0	796	34	2,359
11	Gujarat	4,117	9,021	13,368	2,991	10,303	167	18	0	0	29	7,389	12,765	60,168
12	Haryana	1,182	2	7,149	644	70,890	161	27	1	0	0	3,758	2,044	85,858
13	Himachal Pradesh	405	62	2,138	73	489	51	4	0	233	43	633	311	4,442
14	Jammu & Kashmir	1,323	1,151	4,292	2,109	2,427	250	9	1	0	620	3,432	1,352	16,966
15	Jharkhand	34,946	36,321	78,886	33,453	23,046	2,832	2,366	91	11	1	6,022	77,423	2,95,398
16	Karnataka	4,414	2,489	9,790	529	8,254	98	132	76	1	5	5,288	10,013	41,089
17	Kerala	931	418	11,459	1,025	4,222	95	223	6	3	0	3,369	2,424	24,175

18	Ladakh	0	81	77	0	23	0	0	0	0	0	0	0	181
19	Lakshadweep	5	9	0	0	0	0	0	0	0	0	0	0	14
20	Madhya Pradesh	11,286	12,229	34,095	18,939	58,602	286	1,912	0	0	0	11,787	16,668	1,65,804
21	Maharashtra	2,024	748	12,954	1,803	13,121	904	190	29	72	66	4,621	4,403	40,935
22	Manipur	266	4,665	6,228	1,564	622	216	99	18	0	38,020	1,523	1,522	54,743
23	Meghalaya	19	1,077	427	188	431	0	0	0	0	5	133	1,098	3,378
24	Mizoram	2	1,508	537	32	58	0	0	0	15	0	35	240	2,427
25	Nagaland	1,166	2,343	1,012	1,389	375	224	0	0	0	0	909	0	7,418
26	Odisha	981	712	2,802	83	5,837	74	8	4	6	14	1,221	544	12,286
27	Puducherry	22	0	101	101	84	0	0	0	0	0	37	17	362
28	Punjab	4,906	5	10,561	525	28,290	1,022	29	6	0	0	8,200	1,493	55,037
29	Rajasthan	322	83	1,816	4,375	11,216	31	3	0	0	0	1,580	28	19,454
30	Sikkim	16	78	442	22	128	7	0	0	0	0	115	6	814
31	Tamil Nadu	1,406	274	8,533	399	9,336	117	60	18	3	2	8,359	9,252	37,759
32	Telangana	326	190	1,898	370	5,303	11	0	0	0	0	2,079	3,732	13,909
33	Tripura	756	688	2,246	197	1,012	34	0	36	0	0	748	2,226	7,943
34	Uttar Pradesh	1,571	189	2,797	1,230	6,330	495	44	349	0	0	3,656	4,200	20,861
35	Uttarakhand	1,572	805	4,918	3,189	17,615	251	679	4	0	0	3,289	3,011	35,333
36	West Bengal	7,292	3,099	17,171	3,188	21,253	490	557	40	49	48	14,509	4,654	72,350
	Total	95,939	94,701	2,74,668	90,238	3,73,507	8,305	9,657	726	445	39,480	1,21,056	2,13,508	13,22,230